

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 33 of 2019 &
IA NO. 172 of 2019

Dated : 29th July 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

JSW Energy Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. S. Das Guru

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Vishvendra Tomar for R-1

Mr. Anup Jain
Ms. S. Rama for R-2

ORDER

As a last chance, the matter is adjourned on the request of learned counsel for the Respondents.

List the matter for further hearing on **05.08.2019**. Meanwhile, parties are directed to file their written submissions, if any.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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